

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2025/97

MA-899/98

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New Delhi this the 11th day of August, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A.Vedavalli, Member(J)

Smt. Mohinder Devi,  
Jr. Craft Instructor,  
Work Centre for Women,  
Dept. of Social Welfare,  
Govt. of NCTD, RZG-14A,  
Sagarpur(W),  
New Delhi-46. .... Applicant

(Present : None even on second call)

Versus

Gov t. of NCT of Delhi through  
Secretary (Social Welfare),  
Govt. of NCTD,  
5, Shyam Nath Marg,  
Delhi-54. .... Respondent

(through Ms. Shabana, proxy for Sh. Vijay Pandita,  
Advocate)

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant seeks a direction to respondents to fill up 75% of the posts of Sr. Craft Instructors by way of promotion as per quota fixed in the Recruitment Rules without any further delay.

2. None appeared for the applicant even on second call. Ms. Shabana appeared for respondents and has been heard.

3. Learned proxy counsel appearing on behalf of respondents invited our attention to Para-3 of respondents' reply wherein it has been stated that the

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(3)

matter of filling up of posts of Sr. Craft Instructors by way of promotion is under consideration and the applicant's case will also be considered for promotion as and when promotion is made as per the Recruitment Rules.

4. We dispose of this O.A. with a direction to respondents to complete consideration of the matter as expeditiously as possible and take appropriate action for filling up the vacancies of Senior Craft Instructors, in accordance with Rules and Instructions on the subject. No costs.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice-Chairman (A)

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